

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

C.P. (IB)/125(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 09.07.2024

NAME OF THE PARTIES: **M/S. CAPIQAL CONSULTANCY**
SERVICES PRIVATE LIMITED V/s
PIYUSH JOSHI

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Adv. Himanshu Singh i/b Ashish Mehta appeared for the Respondent.
2. Mr. Maulik Chokshi, Advocate for the RP.
3. Learned Counsel for the RP submits that report has been filed in the Registry. However, same is yet to be numbered.
4. List this matter on **31.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna